### Purchase of Advanced Jet Trainer Aircraft

# 862. SHRI V. TULSIRAM: SHRI SRIBALLAV PANIGRAHI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether a deal for purchase of most modern advanced jet trainer aircraft for the Indian Air Force has been finalised between India and Britain/France;
- (b) if so, the number of trainer aircraft to be purchased and the country from where these will be purchased;
- (c) the extent to which the imported aircrafts are superior to the Indian jet trainer Ajeet; and
- (d) whether there is some proposal to improve the Indian aircraft jet to the level of imported jet aircraft trainer, if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) No, Sir.

(b) to (d). Do not arise.

#### Leakage in Madras Atomic Power Plant

## 863. SHRI V. TULSIRAM : SHRI JANAK RAJ GUPTA :

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that heavy water escaped into a vault inside the reactor building of Madras Atomic Power Plant I on 26th June, 1986;
- (b) if so, whether an enquiry committee has been constituted to find out the causes and if so, the details thereof and findings of the committee;
- (c) whether it was an act of sabotage and whether the culprits have been arrested; and

(d) the steps taken to provent such leakages in future in all the atomic plants?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL):

(a) Yes, Sir. The entire quantity of heavy water has since been recovered.

- (b) and (c). The investigations carried out so far do not indicate sabotage as a cause of this incident.
- (d) Sandard procedures call for such incidents to be reviewed by the Station Safety Committee and Safety Review Committee of the Department of Atomic Energy. Steps to prevent such leakages in future are drawn up in consultation with these Committees.

### Writing of CRs by Government Employees

## 864. SHRI V. TULSI RAM: SHRI BHATTAM SRIRAMA MURTI:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have decided to finalise the new form for Confidential Reports and the IAS officers shall write their reports themselves;
- (b) if so, whether this new procedure will be adopted for all the Government employees irrespective of their posts; if so, details thereof and if not, the reasons for discrimination amongst the civil servants;
- (c) whether there is some proposal under the consideration of Government to do away with the Confidential Report system for better performance of work in all the fields by brilliant hard working and honest employees;
  - (d) if so, details thereof; and
  - (e) if not, reasons therefor?